Directorate General of Foreign Trade Udyog Bhawan **DES-V Section**

Minutes of NC-V meeting No. 14 was due for 16.07.2015 and actually held on 06.08.2015

The meeting No.14/AM-15 for the licensing year 2015-16 to consider the cases under Duty Exemption Schemes (Chapter-4)) was due for 16.07.2015 and actually held on 06.08.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri B.B. Bharti, Joint Textile Commissioner	TC Office, Mumbai
2.	Shri V.K. Kohli, Director	TC office, Noida
3.	Shri Barinder Singh, Astt. Director	MSME
4.	Shri K.C. Meena, DDG	DGFT
5.	Shri Nand Lal, Consultant	DIPP
6.	Shri Ratan Lal Meena, FTDO	DGFT

At the outset the Minutes of NC-V Meeting No.13/AM-15 dated 02.07.2015 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.14/AM-16 dated 16.07.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 14/84-ALC3/2015 MEETING DATE : 16.07.2015

	Case No.:5/2/84-ALC3/2015	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
1	HQ File :01/84/050/00005/AM16/	RLA File :07/24/040/00126/AM14/	Lic.No/Date:0710096908 19.07.2013	Defer Date:20.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). Therefore it was decided to defer the case for relisting on 20.08.2015.

Case No.:3/20/84-ALC3/2014	Party Name:GRINDWELL NORTON LTD	Meet No/Date:14/84-ALC3/2015 16.07.2015	Status:Deferred
HQ File	RLA File	Lic.No/Date:0310782585	Defer Date: 27.08.2015
:01/84/050/00136/AM15/	:03/94/040/01117/AM14/	23.05.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that GSM and width of the fabric is not given by the applicant firm in this case. Therefore, committee decided to ask the firm for the same and defer the case for relisting on 27.08.2015.

	Case No.:1/2/84-ALC3/2015	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
3	HQ File :01/84/050/00001/AM16/	RLA File :07/24/040/00077/AM15/	Lic.No/Date:0710104724 03.06.2014	Defer Date:20.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). Therefore it was decided to defer the case for relisting on 20.08.2015.

Case No.:1/33/84-ALC3/2014 Party Name: SWETA CHAUDHRY Meet No/Date: 14/84-

		ALC3/2015 16.07.2015	Deferred
HQ File :01/84/050/00264/AM15/	RLA File :02/24/040/00116/AM15/	Lic.No/Date:0210205049 09.10.2014	Defer Date:20.08.2015
	red the case as per agenda alongwith one. E). Therefore it was decided to defer the		
Case No.:11/30/84-ALC3/2014	Party Name:LOYAL TEXTILE	Meet No/Date:14/84-	Status:

	Case No.:11/30/84-ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
,	HQ File :01/84/050/00250/AM15/	RLA File :02/24/040/00117/AM15/	Lic.No/Date:3510044557 10.10.2014	Defer Date: 13.08.2015
	Decision : The Committee consider	ered the case as per agenda alongwith	h other relevant papers and	observed that the

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

	Case No.:11/34/84-ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred	
6	HQ File :01/84/050/00282/AM15/	RLA File :35/24/040/00018/AM15/	Lic.No/Date:3510044563 20.10.2014	Defer Date:13.08.2015	
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.				

0113100120101			
Case No.:04/34/84-ALC3/2014	Party Name:SUNNY	Meet No/Date:14/84-	Status:
	INTERANATIONAL LTD.	ALC3/2015	Deferred

HQ File :01/84/050/00275/AM15/ RLA File :33/24/040/00013/AM15/ Lic.No/Date:3310030123 Defer Date:20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 20.08.2015.

	Case No.:13/46/84-ALC3/2014	Party Name:SASHIKAR ENTERNATIONAL PVT. LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
8	HQ File :01/84/050/00429/AM15/	RLA File :07/24/040/00391/AM15/	Lic.No/Date:0710107569 06.02.2015	Defer Date:20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 20.08.2015.

9	Case No.:13/46/84-ALC3/2014	Party Name:BALLISTIC SAFETY SYSTEM TECHNOLOGY INDIA PVT_LTD	ALC3/2015	Status:Reject
		PVI. LID.	16.07.2015	

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HQ File :01/84/050/00419/AM15/ RLA File :09/24/040/00623/AM15/ Lic.No/Date:0910061601

Decision :The Committee considered the case as per agenda alongwith other relevant papers and noted that the firm had not submit the CAD/CAM of the export product. A deficiency letter has been issued to firm for the same on 10.04.2015. Firm's reply is not received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

Case No.:17/46/84-ALC3/2014	Party Name:SWETA CHAUDHRY	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
10 HQ File :01/84/050/00433/AM15/	RLA File :02/24/040/00215/AM15/	Lic.No/Date:0210205552 12.02.2015	Defer Date:20.08.2015
Decision: The Committee considered		12.02.2015	Date:20.0

	Case No.:14/2/84-ALC3/2015	Party Name:BULKPACK EXPORTS LTD.,	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
1	HQ File :01/84/050/00014/AM16/	RLA File :56/24/040/00058/AM15/	Lic.No/Date:5610004549	Defer

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of D/o C&PC for their comments. It was decided to defer the case for relisting on 20.08.2015.

	Case No.:10/2/84-ALC3/2015	Party Name: MOHAK CARPETS PVT.LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Reject
12	HQ File :01/84/050/00010/AM16/	RLA File :05/24/040/00558/AM15/	Lic.No/Date:0510393447 03.03.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP/DC(MSME) for their comments. A deficiency letter has been issued to the firm by DIPP vide their letter No. 7/142/2015-TSW dated 22.05.2015. Firm's reply is not received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

	Case No.:19/2/84-ALC3/2015	Party Name:MOHAK CARPETS PVT.LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Reject
13	HQ File :01/84/050/00019/AM16/	RLA File :05/24/040/00532/AM15/	Lic.No/Date:0510393448 03.03.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP/DC(MSME) for their comments. A deficiency letter has been issued to the firm by DIPP vide their letter No. 7/142/2015-TSW dated 22.05.2015. Firm's reply is not received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

Case No.:11/30/84-ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
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HQ File :01/84/050/00026/AM15/ RLA File :35/24/040/00036/AM15/ Lic.No/Date:3510044697 Defer 05.03.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

Case No.:8/11/84-ALC3/2015	Party Name:MICROFIBER CORP.PRIVATE LIMITED	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
HQ File :01/84/050/00086/AM16/	RLA File :03/95/040/00929/AM15/	Lic.No/Date:0310794482 10.03.2015	Defer Date:20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 20.08.2015.

	Case No.:11/30/84-ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
16	HQ File :01/84/050/00024/AM15/	RLA File :35/24/040/00039/AM15/	Lic.No/Date:3510044709 20.03.2015	Defer Date: 13.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

Case No.:11/30/84-ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
HQ File :01/84/050/00025/AM15/	RLA File :35/24/040/00038/AM15/	Lic.No/Date:3510044708 20.03.2015	Defer Date:13.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

Case No.:2/6/84-ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Reject
HQ File :01/84/050/00044/AM16/	RLA File :05/24/040/00609/AM15/	Lic.No/Date:0510393764 27.03.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. As informed by DC(MSME) a deficiency letter has also been issued to the firm vide their letter dated 14.05.2015. The firm's reply is not received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

19	Case No.:1/6/84-ALC3/2015	Party Name:SIVSHREE MEDITTEX (INDIA) PRIVATE	Meet No/Date:14/84- ALC3/2015	Status: Reject
		LIMITED,	16.07.2015	

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HQ File :01/84/050/00043/AM16/ RLA File :32/24/040/00029/AM15/ Lic.No/Date:3210077503

Decision : Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. As informed by DC(MSME) a deficiency letter has also been issued to the firm vide their letter dated 14.05.2015. The firm's reply not so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

 Case No.:25/14/84-ALC3/2015
 Party Name:SEVEN SEAS TRADING COMPANY
 Meet No/Date:14/84-ALC3/2015

 HQ File
 RLA File
 Lic.No/Date:1010059131

 :01/84/050/00113/AM16/
 :10/24/040/00004/AM16/
 13.05.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their U.O. No. 7/197/15-TSW dated 22.07.2015 as detailed below

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PVC Backed Coir Mats/Matting in various sizes	19,418 sq.meter	Relevant PVC backed coir matting in roll form	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

 Case No.:2/11/84-ALC3/2015
 Party Name:HIJAZ KURODA GLOVES COMPANY PVT LTD
 Meet No/Date:14/84-ALC3/2015
 Status: Deferred

 HQ File :01/84/050/00080/AM16/
 RLA File :04/24/040/00028/AM16/
 Lic.No/Date:0410160577 26.05.2015
 Defer Date:20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the manufacturing process , sketch and measurement. Therefore the committee decided to ask the firm for the same. It was decided to defer the case for re-listing on 20.08.2015.

Case No.:7/14/84-ALC3/2015	Party Name: BENLON INDIA LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Approved
HQ File	RLA File	Lic.No/Date:0510394361	
:01/84/050/00095/AM16/	:05/23/040/00067/AM16/	26.05.2015	

Decision : Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity	Import item		Quantity allowed	
1.	NYLON YARN (RW/DYED TEXTURED)	38000.000 K.G	NYLON (PARTIALLY YARN) 85 POY	FILAMENT ORIENTED		Kgs 4%

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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

 Case No.:5/14/84-ALC3/2015
 Party Name:SHAHI EXPORTS PVT. LTD.
 Meet No/Date:14/84- ALC3/2015 16.07.2015
 Status:Approved

 HQ File :01/84/050/00093/AM16/
 RLA File :05/24/040/00080/AM16/ 27.05.2015
 Lic.No/Date:0510394369 27.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity
1.	LADIES KAFTAN MADE OF 60%VISCOSE 40% NYLON PRINTED VELVET FABRIC (STYLE NO.9744) GSM 107 (TOLLARANCE + OR - 10%)	No.	60%VISCOSE 40% NYLON PRINTED VELVET FABRIC GSM 107	2.83 Sq.meter/ per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/14/84-ALC3/2015	Party Name:RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Approved
HQ File	RLA File	Lic.No/Date:0510394368	
:01/84/050/00096/AM16/	:05/24/040/00079/AM16/	27.05.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)vide their U.O. No. 37(5)/48/2015-16/1178 dated 15.07.2015 as detailed below

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top (Style No. 385641 &386599) made of 55% Rayon 42% Polyester yarn dyed woven fabric GSM 77(+/-10%),	10650.000 No.	55% Rayon 42% Polyester yarn dyed woven fabric, GSM 77(+/-10%), with 63" width	2.25 sq.mtrs/pc
2.	Ladies Blouse (Style No. 385639 &386598) made of 55% Rayon 42% Polyester yarn dyed woven fabric GSM 77(±/-10%).	4250.000 No.	58% Rayon 42% Polyester yarn dyed woven fabric, GSM 77(+/-10%, with 63" width	2.45 sq.mtrs/pc

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

25 Case No.:06/14/84-ALC3/2015 Party Name:LOYAL TEXTILE Meet No/Date:14/84-ALC3/2015 Deferred

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		16.07.2015	
HQ File :01/84/050/00094/AM15/	RLA File :35/24/040/00007/AM15/	Lic.No/Date:3510044747 28.05.2015	Defer Date: 13.08.2015
Decision : The Committee consider	red the case as per agenda alongwith	other relevant papers and ol	oserved that the

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

	Case No.:26/14/84-ALC3/2015	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
26	HQ File:01/84/050/00114/AM16/	RLA File :35/24/040/00008/AM15/	Lic.No/Date:3510044748 28.05.2015	Defer Date: 13.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

	Case No.:27/14/84-ALC3/2015	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
27	HQ File :01/84/050/00115/AM16/	RLA File :35/24/040/00006/AM15/	Lic.No/Date:3510044746 28.05.2015	Defer Date:13.08.2015
		ed the case as per agenda alongwith o		

is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

28	Case No.:15/14/84-ALC3/2015	Party Name: SUPERHOUSE LTD.,	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Approved
	HQ File :01/84/050/00103/AM16/	RLA File :06/24/040/00011/AM16/	Lic.No/Date:0610038170 03.06.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their O.M. No. 7/112/2015-TSW dated 22.07.2015 as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		

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1.	Horse Riding Body Protector Flexi for kids made from EVA Sponge Foam Sheet 541.17 Kg.	480.000 number	EVA Sponge Foam Sheet Size 114 cms (Width) +/-5% x 215 cms(Length) +/-5% x 5 cms (Thickness)+/- 5% (T.C EVA Sponge Foam)	552.000 KG
2.	Horse Riding Body Protector Flexi for adult made from EVA Sponge Foam Sheet 729.41 Kg.	480.000 number	EVA Sponge Foam Sheet Size 114 cms (Width) +/-5% x 215 cms(Length) +/-5% x 5 cms (Thickness)+/- 5% (T.C EVA Sponge Foam)	744.000 KG
3.	Horse Riding Body Protector Flexi Motion for kids made from EVA Sponge Foam Sheet 541.17 Kg.	480.000 number	EVA Sponge Foam Sheet Size 114 cms (Width) +/-5% x 215 cms(Length) +/-5% x 5 cms (Thickness)+/- 5% (T.C EVA Sponge Foam)	552.000 KG
4.	Horse Riding Body Protector Flexi Motion for adult made from EVA Sponge Foam Sheet 729.41 kg.	480.000 number	EVA Sponge Foam Sheet Size 114 cms (Width) +/-5% x 215 cms(Length) +/-5% x 5 cms (Thickness)+/- 5% (T.C EVA Sponge Foam)	744.000 KG

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:23/14/84-ALC3/2015	Party Name: WEAR WELL INDIA PVT. LTD.,	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
29	HQ File :01/84/050/00111/AM16/	RLA File :05/24/040/00086/AM16/	Lic.No/Date:0510394431 03.06.2015	Defer Date:20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 20.08.2015

Case No ALC3/20	.:24/14/84- 015	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT. LTD.			Status:Approved
HQ File :01/84/05	50/00112/AM16/	RLA File :05/24/040/00085/AM16/	Lic.No/1 03.06.20	Date:0510394432	
details s	ubmitted in this	considered the case as per agen case. Accordingly, Committe case as detailed below:-			
S.No.	Export Product		xport	Import item	Quantity

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1.	Style no: 721905 Infant Dress in 100% Cotton 21w Corduroy Solid Dyed Woven Fabrics. GSM: 130 + / - 10% (variation) with indiginious lining and diaper cover		100% Cotton 21w Corduroy Solid Dyed Woven Fabrics. GSM 130 +/- 10% (variation)	.80 Sq.meter/ per piece
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

Case No.:18/14/84- ALC3/2015	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Approved
HQ File 01/84/050/00106/AM16/	RLA File :05/24/040/00092/AM16/	Lic.No/Date:05103944 50 04.06.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

Export Product	Export Quantity	Import item	Quantity
		92% Polyester 8% Spandex Velvet Fabric GSM 260	1.70 Sq.meter/ Per pc
	Girls Jumpsuit made of 92% Polyester 8%	Girls Jumpsuit made of 92% Polyester 8% 26419.000 Spandex Velvet Fabric GSM 260 Number	Girls Jumpsuit made of 92% Polyester 8% 26419.000 92% Polyester 8% Spandex Spandex Velvet Fabric GSM 260 Number Velvet Fabric GSM 260

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

	Case No.:19/14/84-ALC3/2015	Party Name:PINNACLE CLOTHING CO.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Deferred
32	HQ File :01/84/050/00107/AM16/	RLA File :05/24/040/00093/AM16/	Lic.No/Date:0510394447 04.06.2015	Defer Date: 20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 20.08.2015

Case No.:16/14/84-ALC3/2015	Party Name: BANSAL SPG. MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Approved
HQ File	RLA File	Lic.No/Date:3010103516	Defer Date:
:01/84/050/00104/AM16/	:30/24/040/00012/AM16/	10.06.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Wool/Silk Blended Yarn Containing Wool =22770 KGS, Silk = 2530 KGS, -Export obligation period will be 9 months	K.G	Wool Tops	25047.000 K.G (including 10% wastage)

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from the date of clearance of each consignment of Silk by Custom Authority & with the condition of pre Import of Silk.	Mulberry Silk Sliver	2783.000 (including wastage)	K.G 10%
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

Case No.:17/14/84-ALC3/2015	Party Name:MAYA EXPORTS CORPN	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Approved
HQ File:01/84/050/00105/AM16/	RLA File :05/24/040/00098/AM16/	Lic.No/Date:0510394506 10.06.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

34	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Girls dress made of 93% Polyamide 7% Elastane Lace Knitted dyed Fabric, GSM 100 (+/-10%) Style No. Gullan Peplum		93% Polyamide 7% Elastane Lace Knitted dyed Fabric, GSM 100 (+/-10%) with 58" width	1.074 mtrs/Pc. or 107 gms./Pc

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

	Case No.:03/14/84-ALC3/2015	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
35	HQ File :01/84/050/00091/AM16/	RLA File :35/24/040/00014/AM16/	Lic.No/Date:3510044759 16.06.2015	Defer Date:13.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

Case No.:04/14/84-ALC3/2015	Party Name:LOYAL TEXTILE MILLS LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Deferred
HQ File :01/84/050/00092/AM16/	RLA File :35/24/040/00015/AM16/	Lic.No/Date:3510044760 15.06.2015	Defer Date: 13.08.2015.

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

37 Case No.:12/14/84-ALC3/2015 Party Name:LOYAL TEXTILE Meet No/Date:14/84-ALC3/2015 Status:Deferred ALC3/2015

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HQ File :01/84/050/00100/AM16/

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RLA File:35/24/040/00013/AM16/

Lic.No/Date:3510044758

Defer Date: 13.08.2015.

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

Case No.:20/14/84-ALC3/2015	Party Name: YARNZ EXPORTS PVT LTD	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Approved
HQ File	RLA File	Lic.No/Date:0510394627	
:01/84/050/00108/AM16/	:05/24/040/00106/AM16/	18.06.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance

S.No.	Export Product	Export Quantity
1.	Wool and Silk Blended Shawls made from Pashmina Woolen Yarn of 15.5 Micron and	

Pashmina Woolen .000 Yarn of 15.5 Micron and Staple Length 36mm

Import item

420 000 K.G (with 5% wastage)

Quantity allowed

Staple Length 36mm (Contain Pascharin

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

	Case No.:21/14/84-ALC3/2015	Party Name:YARNZ EXPORTS PVT LTD	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Deferred
39	HQ File :01/84/050/00109/AM16/	RLA File :05/24/040/00107/AM16/	Lic.No/Date:0510394628 18.06.2015	Defer Date:20.08.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the firm not given the justification of export product in this case. Therefore the committee decided to ask the firm for the same alongwith sample of the export product. It was decided to defer the case for re-listing on 20.08.2015.

Case No.:22/14/84-ALC3/2015	Party Name:RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Approved
HQ File	RLA File	Lic.No/Date:0510394621	
:01/84/050/00110/AM16/	:05/24/040/00127/AM16/	18.06.2015	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)vide their U.O. No. 37(5)/49/2015-16/1179 dated 16.07.2015 as detailed below

Quantity allowed Export Product **Export Quantity** Import item

1.	Ladies Top made of 59% Polyester 41% Rayon Yarn Dyed Knitted Fabric, GSM- 204+/- 10% (Front) with 100% Polyester dyed woven fabric GSM-115+/-10% (Back)	19750.000 No.	59% Polyester 41% Rayon Yarn Dyed Knitted Fabric , GSM:204(+/-10%) (For Front) with 60"width.	
	(Style No. 385120)		100% polyester dyed woven fabric gsm :115(+/-10% with 59"width	1.30 sq.mtrs/Pc
2.	Ladies Top made of 59% Polyester 41% Rayon Yarn Dyed Knitted Fabric, GSM- 245+/-10%(Front) with 100% polyester dyed woven fabric GSM-115+/-10% (Back)	14850.000 No.	59% Polyester 41% Rayon Yarn Dyed Knitted Fabric , GSM:204(+/-10%) (For Front) with 60"width.	0.90 sq.mtrs/Pc/221 gms/Pc. (Front)
	(Style No. 385120)		100% polyester dyed woven fabric gsm :115(+/-10% with 59"width	1.30 sq.mtrs/Pc

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

	Case No.:2/14/84-ALC3/2015	Party Name:KOHINOOR ENTERPRISES	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Deferred
41	HQ File :01/84/050/00090/AM16/	RLA File :05/23/040/00090/AM16/	Lic.No/Date:0510394647 22.06.2015	Defer Date:20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm not furnish the measurements and CAD of the export product in this case. Therefore the committee decided to ask the firm for the same. It was decided to defer the case for re-listing on 20.08.2015.

Case No.:9/14/84- ALC3/2015	Party Name:CONCEPT CLOTHING	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Approved
HQ File:01/84/050/00097/AM16/	RLA File :05/23/040/00118/AM16/	Lic.No/Date:0510394716 25.06.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity al	lowed
1.	Kids Dress made of 95% Polyester, 5% Spandex, Woven, Printed, GSM125+/-10%	11467.000 Number	Fabric 95% Polyester, 5% Spandex, Woven, Printed, GSM 125+/- 10%	.72 Meter/PC	Sq.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

Case No.:10/14/84-ALC3/2015	Party Name:CONCEPT CLOTHING	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
HQ File :01/84/050/00098/AM16/	RLA File	Lic.No/Date:0510394717	Defer
	:05/23/040/00119/AM16/	25.06.2015	Date:20.08.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm not furnish the CAD and measurement of the export product in this case. Therefore the committee decided to ask the firm for the same. It was decided to defer the case for re-listing on 20.08.2015.

	Case No.:11/14/84- ALC3/2015	Party Name:CONCEPT CLOTHING	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Deferred
44	HQ File	RLA File	Lic.No/Date:0510394718	Defer
	:01/84/050/00099/AM16/	:05/23/040/00120/AM16/	25.06.2015	Date:20.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm not furnish the CAD and measurement of the export product in this case. Therefore the committee decided to ask the firm for the same. It was decided to defer the case for re-listing on 20.08.2015.

Case No.:13/14/84-ALC3/2015	Party Name:MAYA EXPORTS CORPN	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Approved
HQ File :01/84/050/00101/AM16/	RLA File :05/24/040/00136/AM16/	Lic.No/Date:0510394699 25.06.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) vide their U.O No. 37(5)/50/2015-16/1180 dated 16.07.2015 as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allo	owed
1.	Lace Knitted Babies Dress of 65% Cotton 24% Polyamide, 11% Viscose Lace Knitted with Lining Dyed GSM 108 (+/-10%) (Style 25954-2)	48230.000 Number	65% Cotton 24% Polyamide, 11% Viscose Lace Knitted Fabric, Dyed GSM 108 (+/-10%) with 58"width	0.89 mtrs/piece	Sq.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other

46	Case No.:14/14/84- ALC3/2015	Party Name: MAYA EXPORTS CORPN	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status: Approved
	HQ File :01/84/050/00102/AM16/	RLA File :05/24/040/00135/AM16/	Lic.No/Date:0510394698 25.06.2015	

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Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) vide their U.O.No. 37(5)/51/2015-16/hosiery/181 dated 16.07.2015 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Polyester lace Knitted dyed Fabric, GSM -123+/-10% (Style No. Dress Jenny)	4392.000 Number	100% Polyester lace Knitted dyed Fabri, GSM -123+/-10% With 58"width	2.85 sq. mtrs./Pc.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other

Case No.:1/14/84-ALC3/2015	Party Name:GANGA ACROWOOLS LIMITED	Meet No/Date:14/84- ALC3/2015 16.07.2015	Status:Approved
HQ File :01/84/050/00089/AM16/	RLA File :30/24/040/00017/AM16/	Lic.No/Date:3010103549 02.07.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Acrylic Nylon Blended Dyed Yarn on cone (under worsted system) (60% Acrylic	25000.000 K.G	Acrylic Fibre 2-4D	16650.000 K.G
	content 40% Nylon content) Acrylic Nylon content		NYLON TOPS 2-4D	10800.000 K.G
			Cationic Dyes 100% strength - Cif value does not exceed 12% of fob value of exports.	300.000 K.G
			Misc.Chemicals (Retarder/Levelling agent,softener (Cationic/Bulky/Silico n), Anti-Static Agent Textile Auxiliaries upto 5% fob value of	1235.000 K.G
)		Exports. Metal Complex Dyes Strength 100% Strength	200.000 K.G

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Case No. 131	M/s. All Nish Fashions Pvt. Ltd
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/050/0081/AM15/DES-V
Ratification of input output norms in respect of A	dvance Authorization No. 0510385736 dated 05.05.2014.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting and observed that the reply of the firm was not clear. Therefore, Committee decided to call the firm to appear Personal Hearing before NC to explain their case and defer the case for re-listing on 20.08.2015.

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Case No. 132	M/s. Orient Craft Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/171/88/AM16/DES-V
Ratification of input output norms in respect of A	Annual Advance Authorization No. 0510370337 dated 12.02.2014

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberatios in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) vide their U.O. No. 37(5)/41/2015-16 Hosery /168 lated 13.07.2015 as detailed below::

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Cushion 50X50 cms made of 100%	2450 PCS	100% Linen woven Fabric GSM 520 +/-	1.08
	Linen woven Fabric, GSM -520 +/- 10% (Style: Lilen.)		10% with 58" width	sq.mtrs/pc.
2.	Cushion Cover 30 x 50 CMS made of 100% Linen woven fabric GSM 575 +/-10% Style :Linen.)	2200 PCS	100% Linen woven Fabric GSM 575 +/-10% with 46" width	0.49 sq.mtrs/pc.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

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Case No. 133	M/s. Orient Craft Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/171/89/AM16/DES-V

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Ratification of input output norms in respect of Annual Advance Authorization No. 0510379237 dated 12.02.2014.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) vide their U.O. No. 37(5)/47/2015-16/Hosery /177 dated 15.07.2015 as detailed below:

S.N o.	Export Product	Export Quantity		Import item	Quantity allowed
1.	Beaded Pillow size 14"X22, made from 100% Linen woven fabric GSM-180+/-	2450 PCS	1.	100% Linen grey unwashed woven fabric, GSM- 180+/- with 112" width	0.42 sq.mtrs/pc.
	fabric GSM-180+/- 10% & Linen/cotton woven fabric (Linen more than 50%) GSM- 195+/- 10%		2.	Line /cotton woven fabric, (Line more than 50%) GSM- 195+/-10 with 110" width	0.36 sq.mtrs/pc
2.	Beaded Pillow size 18"X18, made from 100% Linen woven	3000 PCS	1.	100% Linen grey unwashed woven fabric, GSM- 180+/- with 112" width	0.46 sq.mtrs/pc.
	fabric GSM-180+/- 10% & Linen/cotton woven fabric (Linen more than 50%) GSM- 195+/- 10%		2.	Line /cotton woven fabric, (Line more than 50%) GSM- 195+/-10 with 110" width	0.45 sq.mtrs/pc.
3.	Beaded Pillow size 18"X18, made from 100% Linen woven	2420 PCS	1.	100% Linen grey unwashed woven fabric, GSM- 180+/- with 112" width	0.56 sq.mtrs/pc.
	fabric GSM-180+/- 10% & Linen/cotton woven fabric (Linen more than 50%) GSM- 195+/- 10%		2.	Line /cotton woven fabric, (Line more than 50%) GSM- 195+/-10 with 110" width	0.51 sq.mtrs/pc

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

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Case No. 134	M/s. Orient Craft Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/171/90/AM16/DES-V

Ratification of input output norms in respect of Annual Advance Authorization No. 0510379237 dated 12.02.2014. Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below: Ouantity **Export Quantity** Import item Export Product allowed 10.02 sq.mtrs/pc. 100% Linen unwashed woven Linen Coveret size 92"X94", made 220 PCS fabric, GSM- 135+/- 10% with from 100% Linen woven fabric 120" width GSM-135(+/-10%) 100% Linen unwashed woven 11.99 sq.mtrs/pc. Linen Coveret size 108"X94", made 160 PCS fabric, GSM- 135+/- 10% from 100% Linen woven fabric with 120" width GSM-135(+/-10%) 1.25 sq.mtrs/pc. 100% Linen unwashed woven Linen Sham Cover size 20"X26", 660 PCS fabric, GSM- 135+/- 10% made from 100% Linen woven with 120" width fabric GSM-135(+/-10%) 100% Linen unwashed woven 1.50 sq.mtrs/pc. Linen Sham Cover size 20"X36", made from 100% Linen woven 320 PCS 4. fabric, GSM- 135+/- 10% with 120" width fabric GSM-135(+/-10%) The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

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Case No. 135	M/s. Orient Craft Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/171/91/AM16/DES-V

Ratification of input output norms in respect of Annual Advance Authorization No. 0510392939 dated 20.01.2015.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) vide their U.O. No. 37(5)/52/2015-16/Hosiery /182 dated 17.07.2015 as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Flat sheet size 99"X104" (Style:- Jersey Flat sheet) made of 100% Cotton 4750 Sq. Mtrs, white /Dyed Knitted Fabric, GSM 170+/-10%	220 PCS	100% Cotton, white /Dyed Knitted Fabric, GSM- 170+/- 10% with 112" width	7.80 sq.Mtrs/pc.
2.	Flat sheet size 90"X96" (Style:- Jersey Flat sheet) made of 100% Cotton 4750 Sq. Mtrs, white /Dyed Knitted Fabric, GSM 170+/-10%	180 PCS	100% Cotton, white /Dyed Knitted Fabric, GSM- 170+/- 10% with 112" width	7.30 sq.Mtrs/pc.
3.	Flat sheet size 66"X96" (Style:- Jersey Flat sheet) made of 100% Cotton 4750 Sq. Mtrs, white /Dyed Knitted Fabric, GSM 170+/-10% A. shall be advised to take necessary act		100% Cotton, white /Dyed Knitted Fabric, GSM- 170+/- 10% with 112" width	5.30 sq.mtrs/pc.

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Case No. 136	M/s. Orient Craft Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/171/92/AM16/DES-V

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Ratification of input output norms in respect of Annual Advance Authorization No. 0510392682 dated 05.01.2015..

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Channel Quilt size 230"X250", made from 100% Silk woven fabric GSM-34(+/-10%)	600 PCS	100% silk unwashed woven fabric, GSM- 120+/- 10% with 54" width	7.96 sq.mtrs/pc.
2.	Pop Stitch Quilt size 230"X250", made from 100% Silk woven fabric GSM-34(+/-10%)	600 PCS	100% silk unwashed woven fabric, GSM- 120+/- 10% with 54" width	9.74 sq.mtrs/pc.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

Case No	. 137	M/s. Orient Cr	M/s. Orient Craft Ltd.		
IC Mee	eting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/1	71/072/AM16/DES-V		
Ratification of input output norms in respect of Annual Advance Authorization No. 05			orization No. 0510376607 dated 20.01	.2014.	
consul	on: The Committee considered the case tation with the representatives of tech rization issued in this case as detailed be	nical authorities pres			
S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies trouser made of 63% linen	2450 Numbers	63% Linen 37% Cotton woven Fabric, GSM- 120+/- 10% with	1.85 mtrs/pc.	

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Case No.	138	M/s. Orient C	raft Ltd.	
NC Meeti	ng No. 14/AM16 dt. 16.07.2015	F. No. 01/84/	171/57/AM16/DES-V	
Ratificatio	on of input output norms in respect of A	Annual Advance Autl	horization No. 0510392682 dated 05.0	01.2015
consulta	The Committee considered the case tion with the representatives of tech cation issued in this case as per written	nical authorities pre		fy the Advance
	ed 06.07.2015 as detailed below:			
		Export Quantity	Import item	Quantity allowed

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Case No. 139	M/s. Orient Craft Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/171/56/AM16/DES-V

Ratification of input output norms in respect of Annual Advance Authorization No. 0510392683 dated 05.01.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) vide their U.O. No. 37(5)/39/2015-16/Hosery /166 dated 07.07.2015 as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Blouse made of 100% Polyester woven fabric, GSM-85+/- 10% (Style:676169/ 692252)		100% Polyester woven fabric, GSM- 85+/- 10% with 55" width	2.85 sq.mtrs/pc.
The D	A shall be advised to take necessary action	subject to compl	iance of other usual conditions	

Case No. 140	M/s. Shree Tirupati Balajee Agro Trading Co.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/050/00196/AM15/DES-V
RA F. No. 56/24/040/00018/AM15	Adv. Authorisation No. 5610004333 dt. 16.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of Deptt. of C&PC for their comments. Therefore it was decided to defer the case for relisting on 20.08.2015.

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Case No. 141	M/s. Chelsea Mills
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/171/019/AM16/DES-V
Re-fivation of input output norms in respect of A	annual Advance Authorization No. 0510383092 dated 28.03.2014

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to re-fix the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed Per piece
1. 100% cotton Denim women's flared full sleeve long dress with pockets	9510 Nos.	100% cotton Denim fabric GSM 295±10%.	3.86 sq. mtrs.	
	(StyleNo988944)		70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.35 sq. mtrs.
			Security Sensor Tags	01 Set
2. 100% cotton Denim infants 1 pc. O (Style No988468/985752)	100% cotton Denim infants 1 pc. Overall (Style No988468/985752)	all 10,695 Nos.	100% cotton Denim fabric GSM 289±10%	1.31 sq. Mtrs.
			Snap fasteners	7set
			Security Sensor Tags	01 Set
3.	3. 98 % cotton 2% Spandex denim girls baggy boot cut jeans (Style No. 983154/984508	4950 Nos.	98 % cotton 2% Spandex denim fabric 305±10%.	2.20 sq. mtrs
			70% polyester 30% cotton dyed fabric lining GSM 110 \pm 10%.	0.35 sq. mtrs.
			Snap fasteners	01 set
			Elastic	1. mtrs.

			Security Sensor Tags	01 Set
4.	98 % cotton 2% Spandex Denim infants	8452 Nos.	98 % cotton 2% Spandex Denim fabric GSM 340±10%.	1.28 sq. mtrs.
	and girls Emb. Baggy Boot cut Jeans (Style No. 124454/169293/132090)		70% polyester 30% cotton dyed lining fabric GSM 110 \pm 10%	0.30 sq. mtrs.
			Snap fasteners	1 Set
			Rivets	2 Set
			Adjustable Elastic	1 mtrs.
			Security Sensor Tags	01 Set
5.	100% cotton Denim infants tiered skirt all with bib and brace with Diaper cover (StyleNo.544613/763426/957649)	6860 Nos.	100% cotton Denim fabric GSM 288±10%.	1.35 sq. mtrs.
100			100%cotton dyed lining fabric GSM 80 ±10%	0.40 sq. mtrs.
			Snap fasteners	1 set
6.	98 % cotton 2% Spandex Denim women's long jacket (926983/934929/962082)	13,905 Nos.	98 % cotton 2% Spandex Denim fabric. GSM 340±10%.	3.55 sq. mtrs.
			Security Sensor Tags	01 Set

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Case No. 142	M/s. Chotanagpur Rope Works Pvt. Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/050/00268/AM15/DES-V
RA F. No. 02/24/040/00131/AM15	Adv. Authorisation No. 0210205080 dt. 21.10.2014

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that as the firm have requested for enhancement in quantity of input for 'Petroleum based lubricant' in this case. Therefore the committee decided to ask the firm to furnish the two sample with and without Lubricant of this case. It was decided to defer the case for re-listing on 20.08.2015

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Case No. 143	M/s. Loyal Textile Mills Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/050/00484/AM13/DES-V
RA F. No. 35/24/040/00024/AM13	Adv. Authorisation No. 3510040463 dt. 14.03.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. Therefore it was decided to defer the case for relisting on 13.08.2015.

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Case No. 144

NC Meeting No. 14/AM16 dt. 16.07.2015

Re-fixation of input output norms in respect of 1 Advance Authorization No. 0510363932 dt. 29.08.2013

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to re-fix as per amendment sheet issued by RA, New Delhi on 21.05.2014 against the Advance Authorization issued in this case

S.No	Export Product	Export Quantity	Import item	Quantity allowed	
1. Coated fabric, made from printed 85% Cotton and 15% Polyester, width 140 CMS, GSM 113+/- 5%	51,919 Sq.Meters	85% Cotton & 15% Polyester printed fabric, GSM-169+/-5%, Number width-140 cms.			
			PRIMAL ST 954 Emulsion (Acrylic Emulsion with 45.5% dry width 140 cms	15480.000 KG	
2.	Coated made-ups made from printed Fabric poly cotton fabric, gsm-113+/-5%	23470.000 Sq. Meters	Printed Fabric Poly Cotton GSM 113+/-5%	26702.000 Sq Meter .	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No. 145	M/s. SRF Ltd.
NC Meeting No. 14/AM16 dt. 16.07.2015	F. No. 01/84/162/339/AM13/DES-V
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Fixation of Standard Input Output Norms for export product Dipped Belting Fabrics (EP) Conveyor Duck/Synthetic Fabric of Nylon 6/66 & Polyester 840 Denier and above.

Decision: SRF Ltd. Viralimalai, Tamil Nadu has requested for fixation of Standard Input Output Norms (SION) for export product Dipped Belting Fabrics (EP) Conveyor Duck/Synthetic Fabric of Nylon 6/66 & Polyester 840 Denier and above. The SRTEPC have recommended the proposal vide their letter dated 18.10.2013. They have stated that the SIONs for other ingredients are provided as per existing SION A-2398 & A-2821. Department of Chemicals & Petrochemicals have furnished their comments in this case vide their OM No. 46011/103/2013-PC-II dated 25.06.2015. Accornigly, the Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Therefore, Committee after deliberations recommended to fix the new Standard Input Output Norms (SION) J -377 in Textile group for export product Dipped Belting Fabrics (EP) Conveyor Duck/Synthetic Fabric of Nylon 6/66 & Polyester 840 Denier and above., as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
J377	Dipped Belting Fabrics (EP)	1 MT	1.	Pet Chips (Polyester chips)	782.25 kg
	Conveyor Duck/Synthetic Fabric of		2.	Spin Finish Oil o.0101 kg	6-71 kg
	Nylon 6/66 & Polyester 840 Denier and above 28:72		3.	Relevant Industrial Yarn (Nylon 6/66	305 kg
			4.	V.P. Latex	65 kg
			5.	Resorcinol	7 kg
			6.	Formaldehyde	10 kg
			7.	Bonding Agent (Grill Bond/Vulca bond ISO- bond PC 45)	5 kg

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